

HIGH COURT FOR THE STATE OF TELANGANA

ENDT.ROC.NO.2413/2019-B.SPL.

DATED:24.12.2019

"Communicating the G.O.Rt.No.60, Law (L.A & J - SPL.B)  
Department, Government of Telangana, dated 21.12.2019"

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)

To:

- 1 SRI M.NAGARAJU,  
Judge Family Court -cum-VI Addl. District and Sessions Judge, Nalgonda.
- 2 SMT. B.PRATHIMA,  
XXV Additional Chief Judge, City Civil Court, Hyderabad
- 3 SRI T.RAGHURAM,  
I Additional District and Sessions Judge, Mahaboobnagar.
- 4 MS. N.PREMA LATHA,  
VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
- 5 SMT. KOKA RADHA DEVI,  
III Additional Chief Judge, City Civil Court, Hyderabad.
- 6 SRI S.VENKATESWARA PRASAD,  
V Additional District and Sessions Judge-cum- V Additional Metropolitan  
Sessions Judge, L.B.Nagar Rangareddy District
- 7 SMT. B.MANJARI,  
Judge, Family Court, Rangareddy at L.B.Nagar .
- 8 SRI K.JAYA KUMAR,  
I Additional District and Sessions Judge, Warangal.
- 9 SRI P.RANJAN KUMAR,  
formerly II Additional District and Sessions Judge, Jagtial, Karimnagar  
District (through the Principal District and Sessions Judge, Karimnagar.)
- 10 SRI S.V.V.NATHA REDDY,  
I Additional District and Sessions Judge, Nalgonda
- 11 SRI V.VARA PRASAD,  
formerly XIV Additional District and Sessions Judge, L.B.Nagar, Rangareddy  
District (through the Principal District and Sessions Judge, Rangareddy at  
L.B.Nagar.)
- 12 SRI B.GAUTHAM PRASAD,  
I Additional District and Sessions Judge, Nizamabad.
- 13 SMT.K.SAILAJA,  
Judge, Family Court-cum-III Additional District and Sessions Judge,  
Warangal.

- 14 SMT. PREMA RAJESWARI,  
Special Judge for trial of Cases under SCs & STs (POA) ACT - CUM - V  
District and Sessions Judge, Karimnagar.
- 15 Dr D.HEMANTH KUMAR,  
IV Additional Metropolitan Sessions Judge,-cum- XVIII Additional Chief  
Judge, City Civil Court, Hyderabad
- 16 SRI K.AJITHA SIMHA RAO,  
II Additional Chief Judge, City Civil Court, Hyderabad
- 17 SRI K.NARASIMHA CHARI,  
District and Sessions Judge, formerly Central Project Co-Ordinator,  
High Court of Judicature, Hyderabad on deputation now appointed as Judicial  
Member, Income Tax Appellate Tribunal, Delhi Benches.
- 18 SRI S.RADHAKRISHNA MURTHY,  
formerly II Addl. Metropolitan Sessions Judge, Hyderabad  
(through the Metropolitan Sessions Judge, Hyderabad.)
- 19 SRI PATHLAVATH NARAYANA BABU,  
III Addl. District and Sessions Judge, Asifabad, Adilabad District.
- 20 SRI R.THIRUPATHI,  
District and Sessions Judge now working on Other Duty as Registrar  
(Judicial), High Court for the State of Telangana.
- 21 SRI M.SRINIVASA CHARY,  
XXVII Additional Chief Judge, City Civil Court, Secunderabad.
- 22 SMT. G.NEELIMA,  
Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.
- 23 SRI M.KRISHNA MURTHY,  
Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and  
Sessions Judge, Karimnagar.
- 24 SRI CH.V.R.R.VARA PRASAD,  
Special Court at Hyderabad for trial of Criminal Cases relating to elected  
MPs., and MLAs., of the State Telangana
- 25 SRI G.RAJA GOPAL,  
IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl.  
Family Court, L.B.Nagar, Rangareddy District
- 26 SMT. P.VENKATA PADMA LALITHA SIVA JYOTI,  
Judge, Family Court-cum-VIII Addl. District Judge, Karimnagar.
- 27 SRI P.CHANDRA SEKHARA PRASAD,  
Special Sessions Judge Court for trial of cases relating to Atrocities against  
Women -cum- VIII Additional District and Sessions Judge, Khammam
- 28 SRI K.SUDERSHAN,  
XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
- 29 SRI MOHD. ABDUL RAFI,  
V Addl. District and Sessions Judge, Kothagudem, Khammam District
- 30 SRI V.BALA BHASKARA RAO,  
I Addl. District and Sessions Judge, Khammam.
- 31 SRI G.ANIL KIRAN KUMAR,  
VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.
- 32 SRI A.KARNA KUMAR,  
XI Addl. Chief Judge, City Civil Court, Hyderabad
- 33 SMT. S.N.SREEDEVI,  
IX Addl. Chief Judge, City Civil Court, Hyderabad.

- 34 SRI HUZAIB AHMED KHAN,  
V Addl. District and Sessions Judge, Bhongir, Nalgonda District .
- 35 SRI K.MURALI MOHAN,  
XII Addl. District and Sessions Judge, Vikarabad, Ranga Reddy District.
- 36 SRI MOHAMMED NIZAMUDDIN,  
District and Sessions Judge working as Chairman, Telangana State Wakf  
Tribunal, Hyderabad
- 37 SRI D.RAVINDRA SHARMA,  
XXVI Addl. Chief Judge, City Civil Court, Hyderabad
- 38 SMT. P.LAKSHMI SARADHA,  
XV Addl. District and Sessions Judge - cum - XV Additional Metropolitan  
Sessions Judge - cum - II Additional Family Court, Miyapur at Kukatpally,  
Rangareddy District.
- 39 SRI P.VASANTH,  
Judge, Family Court-cum-VIII Addl. District and Sessions Judge,  
Mahabubnagar.

GOVERNMENT OF TELANGANA  
ABSTRACT

TELANGANA STATE JUDICIAL SERVICES –District and Sessions Judges – Fixing up of seniority among the District Judges who were appointed (i) by direct recruitment (25%) (ii) By transfer strictly on the basis of merit through a limited departmental competitive examination (accelerated recruitment by transfer - 10%); and (iii) By recruitment by transfer from among the Senior Civil Judges (65%) from the Year 2014 as per Rule 13 (a) of the Telangana State Judicial Service Rules, 2017– orders – Issued.

LAW (LA & J-Spl.B) DEPARTMENT

G.O.Ms.No.60

Dated:21-12-2019.  
Read the following:-

1. Telangana State Judicial Service Rules, 2017.
2. From the Registrar General, FAC Registrar (Vigilance) High Court for the State of Telangana, Lr. ROC.No.2413/2019-B.Spl., dated 03.12.2019.

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ORDER:

In their letter 2<sup>nd</sup> read above, the Registrar General, FAC Registrar (Vigilance) stated that the High Court for the State of Telangana taking into consideration the methods of appointment to the post of District and Sessions Judges (i) by direct recruitment (25%) (ii) By transfer strictly on the basis of merit through a limited departmental competitive examination (accelerated recruitment by transfer - 10%); and (iii) By recruitment by transfer from among the Senior Civil Judges (65%) from the years 2014 to 2018 drawn the provisional seniority list as per 40 point roster prescribed in Schedule A, as per Rule 13 (a) of the Telangana State Judicial Service Rules, 2017. After considering and duly disposing the objections received, the High Court finalized the inter-se-seniority list year-wise and requested the Government to issue necessary orders with regard to the Seniority of the Dist. & Sessions Judges.

2. The final inter-se-seniority list of Dist. & Sessions Judges for the years from 2014 to 2018 drawn as per Schedule-A (40 point roster) of Telangana State Judicial Rules 2017 is as follows:-

**FOR THE YEAR 2014**

Sl. No	Roster point	Name of the District and Sessions Judge
1.	Direct Recruitment	Sri M.Nagaraju
2.	Accelerated recruitment by transfer	Smt B. Prathima
3.	Regular Promotion	Sri T.Raghu Ram
4.	Regular Promotion	Sri Mohd Bande Ali ( <b>retired</b> )
5.	Direct Recruitment	Ms. N.Prema Latha
6.	Regular Promotion	Smt Koka Radha Devi
7.	Regular Promotion	Sri V.Niranjan Rao ( <b>Retired voluntarily</b> )
8.	Regular Promotion	Sri S.Venkateswara Prasad



9.	Direct Recruitment	<b>NO CANDIDATE</b>
10.	Regular Promotion	Dr. Ch.Nirmala K.R.Dayavathi <b>(retired)</b>
11.	Regular Promotion	Sri T.Muralidhar <b>(retired)</b>
12.	Accelerated recruitment by transfer	<b>NO CANDIDATE</b>
13.	Direct Recruitment	<b>NO CANDIDATE</b>
14.	Regular Promotion	Smt B.Manjari
15.	Regular Promotion	Sri K.Jaya Kumar
16.	Regular Promotion	Sri P.Ranjan Kumar
17.	Direct Recruitment	<b>NO CANDIDATE</b>
18.	Regular Promotion	Sri C.Venkatesh <b>(retired)</b>
19.	Regular Promotion	Sri S.V.V.Natha Reddy
20.	Regular Promotion	Sri V.Vara Prasad
21.	Direct Recruitment	<b>NO CANDIDATE</b>
22.	Accelerated recruitment by transfer	<b>NO CANDIDATE</b>
23.	Regular Promotion	Sri Shaik Razak-uz-zama
24.	Regular Promotion	Sri K.Ravinder Reddy <b>(retired)</b>
25.	Direct Recruitment	<b>NO CANDIDATE</b>
26.	Regular Promotion	Sri B.Gautham Prasad
27.	Regular Promotion	Smt K.Sailaja

**FOR THE YEAR 2015**

28.	Regular Promotion	Sri M.V.Bhasker Rao <b>(retired)</b>
29.	Direct Recruitment	<b>NO CANDIDATE</b>
30.	Regular Promotion	Smt Prema Rajeswari
31.	Regular Promotion	Sri D.Hemanth Kumar
32.	Accelerated recruitment by transfer	Sri K.Ajitha Simha Rao
33.	Direct Recruitment	<b>NO CANDIDATE</b>
34.	Regular Promotion	Smt D.Sarala Kumari <b>(retired)</b>
35.	Regular Promotion	Sri K.Narsimha Chari

**FOR THE YEAR 2016**

36.	Regular Promotion	Sri S.Radhakrishna Murthy
37.	Direct Recruitment	Sri Pathlavath Narayana Babu
38.	Regular Promotion	Sri R.Thirupathi
39.	Regular Promotion	Sri B.Gnaneswar Rao <b>(retired)</b>
40.	Regular Promotion	Sri M.Srinivasa Chary
41.	Direct Recruitment	<b>NO CANDIDATE</b>
42.	Accelerated recruitment by transfer	<b>NO CANDIDATE</b>
43.	Regular Promotion	Smt. G.Neelima
44.	Regular Promotion	Sri M.Krishna Murthy
45.	Direct Recruitment	<b>NO CANDIDATE</b>
46.	Regular Promotion	Sri Ch.V.R.Vara Prasad
47.	Regular Promotion	Sri K.Seshagiri Rao <b>(retired)</b>
48.	Regular Promotion	Sri G.Raja Gopal
49.	Direct Recruitment	<b>NO CANDIDATE</b>
50.	Regular Promotion	Smt. P.Venkata Padma Lalitha Siva Jyoti
51.	Regular Promotion	Sri P.Chandra Sekhara Prasad

52.	Accelerated recruitment by transfer	<b>NO CANDIDATE</b>
53.	Direct Recruitment	<b>NO CANDIDATE</b>
54.	Regular Promotion	Sri K.Sudershan
55.	Regular Promotion	Sri Mohd Abdul Rafi

**FOR THE YEAR 2017**

56.	Regular Promotion	Sri V.Bala Bhaskara Rao
57.	Direct Recruitment	Sri G.Anil Kiran Kumar
58.	Regular Promotion	Sri A.Karna Kumar
59.	Regular Promotion	Smt. S.N.Sreedevi
60.	Regular Promotion	Sri Huzaib Ahmed Khan
61.	Direct Recruitment	Sri K.Murali Mohan

**FOR THE YEAR 2018**

62.	Accelerated recruitment by transfer	<b>NO CANDIDATE</b>
63.	Regular Promotion	Sri Mohammed Nizamuddin
64.	Regular Promotion	Sri D.Ravindra Sharma
65.	Direct Recruitment	<b>NO CANDIDATE</b>
66.	Regular Promotion	Smt. P.Lakshmi Saradha
67.	Regular Promotion	Sri P. Vasanth

3. Having considered the recommendations of High Court for the State of Telangana received through the Registrar General, FAC Registrar (Vigilance), the Hon'ble Governor of the State in exercise of the powers conferred under Rule 13(c) r/w of Rule 13 (a) of Telangana State Judicial (Service & Cadre) Rules, 2017 pleased to convey approval for fixation of inter-se-seniority of District Judges for the years from 2014 to 2018 as at above para and order accordingly.

4. The Registrar General, FAC Registrar (Vigilance), High Court for the State of Telangana, Hyderabad shall take necessary further action in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

DR. SHAILENDRA KUMAR JOSHI  
CHIEF SECRETARY TO GOVERNMENT

To

The Registrar General, High Court for the State of Telangana, Hyderabad.  
The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Copy to:

P.S. to Secretary to Hon'ble Governor, Raj Bhavan, Hyderabad.

P.S. to Spl. Secretary to Chief Minister.

P.S. to Minister for Law & Courts, Govt. of Telangana.

P.S. to Chief Secretary to Govt.,

SF/SC.

// FORWARDED BY ORDER //

  
SECTION OFFICER